

IMMEDIATE

GOVERNMENT OF MEGHALAYA
TRANSPORT DEPARTMENT

No. TPT.22/2020/5

Dated Shillong, the 23rd March, 2020.


ORDER FOR PLYING OF PRIVATE VEHICLES

In continuation to this Department Order No.TPT.22/2020/2, dated 22.03.2020 restricting the movement of Local Taxis / Auto Rickshaws it is further informed that only the movement of private vehicles in Shillong City will be allowed and they are to ply as follows:

(i)	24.03.2020	-	Only odd numbers
(ii)	25.03.2020	-	Only even numbers
(iii)	26.03.2020	-	Only odd numbers
(iv)	27.03.2020	-	Only even numbers
(v)	28.03.2020	-	Only odd numbers
(vi)	29.03.2020	-	Only even numbers

It is further reiterated that all private vehicles plying on the above dates are to ensure that there is proper social distancing and there shall be no close contact in their private vehicles.

Note: Please note that non compliance of this order will attract penalty as per provision of Law.


Commissioner & Secretary to the Govt. of Meghalaya
Transport Department

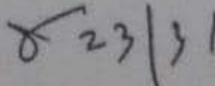
Dated Shillong, the 23rd March, 2020.

Memo. No. TPT.22/2020/4

Copy for information to :-

1. P.S. to Chief Minister, Government of Meghalaya for kind information of the Hon'ble Chief Minister of Meghalaya.
2. P.S. to the Minister In-Charge Transport for kind information of the Hon'ble Minister Transport.
3. P.S. to Chief Secretary Govt. of Meghalaya for kind information of the Chief Secretary.
4. P.S. to the Director General of Police Meghalaya for kind information of the Director General of Police Meghalaya.
5. P.S. to the Addl. Chief Secretary I/c Home (Police) for kind information of the Addl. Chief Secretary I/c Home (Police).
6. P.S. to the Commissioner & Secretary to the Govt. of Meghalaya, Health & Family Welfare Department for kind information of the Commissioner & Secretary.
7. All Deputy Commissioners for kind information.
8. All Superintendent of Police for kind information and necessary action.
9. The Director of Information and Public Relation, Shillong with a request to publish the above order one each in English / Khasi / Garo newspapers urgently and to submit bills in triplicate to the undersigned.
10. The Commissioner of Transport, Meghalaya, Shillong for information and necessary action.
11. All District Transport Officer for information and necessary action.

By Order etc.,


23/3/20

Secretary to the Govt. of Meghalaya
Transport Department